

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT NO II

(42) MA 3345/2019 IN C.P. (IB)-1408(MB)/2017

CORAM:

**SHRI. RAJASEKHAR V. K
MEMBER (Judicial)**

**SHRI RAVIKUMAR DURAISAMY
MEMBER (Technical)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **18.02.2020**

NAME OF THE PARTIES: Sudam A. Karande
V/s.
Good Value Marketing Co. Ltd.

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE.

ORDER

1. No representation on behalf of the parties.
2. List this matter on **20.03.2020**.

Sd/-
RAVIKUMAR DURAISAMY
MEMBER (Technical)
18.02.2020
Jd

Sd/-
RAJASEKHAR V. K
MEMBER (Judicial)